## Portability of vehicle registration number

†1640. DR. YOGENDRA P. TRIVEDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether people could now retain the registration number of their vehicles on the pattern of Mobile Number Portability (MNP);

(b) if so, by when and the formalities required to be completed by the owners of vehicles for this; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) The State Government may allow motor vehicle owner to retain the registration mark of his vehicle on a new vehicle owned in his name after the sale or scrapping of the old vehicle. However, in case where the old vehicle is not being scrapped, State Government would need to assign new registration mark to the old vehicle to make it eligible to ply on road.

(b) and (c) Necessary instruction to all the States/UTs in this regard has already been issued on 9th February, 2010. Vehicle owners would have to approach the concerned Registering Authority for carrying out the needful.

## Maintenance of highways in Bihar

†1641. SHRI RAJNITI PRASAD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the allocation made for the expansion and maintenance of highways in Bihar during
2010-11 along with the amount spent out of it so far;

(b) whether it is a fact that the repair work of National Highways in the flood prone North Bihar could not be carried out due to paucity of funds;

(c) if so, the reasons therefore; and

(d) if not, the reasons for the sorry state of National Highways in Bihar particularly when the control over allocations for their repair and the operation of works lies with Government?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The Ministry is primarily responsible for development and maintenance of

<sup>†</sup>Original notice of the question was received in Hindi.